

ITEM NO.26

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 7991/2022

NARESH KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 11-08-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sumit Kishore, Adv.
Ms. Shreya Smriti, Adv.
Mr. Sulabh Singh Chauhan, Adv.
Mr. Ajit Kumar Ekka, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 to 6, 8 to 15, 17, 21 to 24, 26 to 33, 35, 36, 38 and 40 but none has entered appearance.

Respondent Nos. 7, 16, 18 to 20, 25, 34, 37 and 39 have been deleted from the array of parties in terms of order dated 28.7.2023 passed by the Hon'ble Judge in Chambers.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar